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No. K-13014/04/2026-US.I/II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, Dated: 05th September, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Mahesh Chandra Tripathi, Judge of the Allahabad High Court, to be Chief Justice of the Bombay High Court with effect from the date he assumes charge of his office.


(Jagannath Srinivasan)

Joint Secretary to the Government of India
Tele: 2338 3037

To

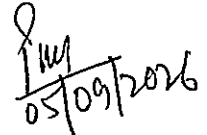
The Manager,
Government of India Press,
Minto Road,
New Delhi.

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Dated: 05.09.2026

Copy to:-

1. Shri Justice Mahesh Chandra Tripathi, Judge of the Allahabad High Court through the Registrar General, Allahabad High Court, Prayagraj.
2. The Secretary to the Governor, Maharashtra, Mumbai.
3. The Secretary to the Governor, Goa, Panaji.
4. The Secretary to the Governor of Uttar Pradesh.
5. The Secretary to the Chief Minister, Maharashtra, Mumbai.
6. The Secretary to the Chief Minister, Goa, Panaji.
7. The Secretary to the Chief Minister, Uttar Pradesh.
8. The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
9. The Secretary to the Chief Justice, Allahabad High Court.
10. The Chief Secretary, Government of Maharashtra, Mumbai.
11. The Chief Secretary, Government of Goa, Panaji.
12. The Chief Secretary, Government of Uttar Pradesh
13. The Registrar General, Bombay High Court, Mumbai.
14. The Registrar General, Allahabad High Court, Prayagraj.
15. The Accountant General, Maharashtra, Mumbai.
16. The Accountant General, Goa, Panaji.
17. The Accountant General, Uttar Pradesh.
18. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
19. PS to the Principal Secretary to the Prime Minister, Prime Minister's Office, Seva Teerth, New Delhi.
20. Registrar (Conf.), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
21. PS to the MoS (I/C), L&J, / PPS to Secretary (J).
22. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


05/09/2026

(Prem Chand)

Under Secretary (Appointments-I)

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